Restructuring and reorganisation of shipping Corporation of India

2419. SHRI JAGDISH TYTLER: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

(a) whether the Shipping Corporation of India is being restructured and reorganised after the Mogul Line was amalgamated into it;

(b) details of the restructuring and reorganisation; and

(c) how this restructuring is going to effect the Government?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) In the light of the recommendations made by the Faza! Committee, the question of restructuring the Shipping Corporation of India and Mogul Lines is under consideration. However, no decision has been taken in the matter so far.

(b) and (c). Do not arise.

Increase in line capacity of Railway

2420. SHRI JAGDISH TYTLER: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the fact that a crisis is brewing for which immediate steps have to be taken to increase the line capacity of the Railways to take on the extra burden in terms both of passenger and freight traffic; and

(b) if so, the steps being taken or being proposed to eradicate this crisis situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) and (b). Development of capacity on the Trunk Routes is taking place but subject to availability of funds. The process will be accelerated if more funds are made available under the Planhead Traffic Facilities'.

Archaeological finds in Tamil Nadu

2421. SHRI N. DENNIS: Will the Minister of EDUCATION AND CUL-TURE be pleased to lay a statement regarding the details of archaeological findings made by the Central Archaeological administration in Tamil Nadu during the last three calendar years?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): A statement giving the archaeological findsings made by the Archaeological Survey of India in Tamil Nadu during the last three years is laid on the Table of the House. [Placed in Library. See No. LT-4311/82].

Pattern of staffiing of water filteration plant

2422. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether hte Board's letter No. (P&A) 1-60|PH|-6|CE-1 (Pt. II) dated 15 January, 1980 regarding pattern of staffing of Water Filteration Plant and sanction of Posts in Civil Engineering, has been implemented in Asansol, Howrah, Sealdah and Dhanbad Divisions, Eastern Railway;

(b) if so, the number of posts in Water Filteration Plants in the said Divisions upgraded; and

(c) if not, the reasons for non-implementation despite specific directives of the Ministry to implement within three months?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.